

1	2	3
11.	Maharashtra	55.00
12.	Manipur	26.00
13.	Orissa	85.00
14.	Punjab	100.00
15.	Rajasthan	42.00
16.	Tripura	5.10
17.	Uttar Pradesh	78.00
18.	West Bengal	20.00
TOTAL		952.19

Coconut Cultivation

1247. SHRI MULLAPALLY RAMACHANDRAN:
SHRI A.C. JOS:

Will the PRIME MINISTER be pleased to state:

(a) whether coconut cultivation is facing problems in the State of Kerala;

(b) if so, the details thereof;

(c) whether the Government of Kerala has sought any assistance from the Union Government to improve coconut cultivation;

(d) if so, the details thereof and the decision taken thereon.

(e) whether the Government propose to increase the minimum support price of coconut; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Coconut palms in Kerala are affected by debilitating root (wilt) disease which cause decline in production and productivity of coconuts. As per latest survey conducted during 1997-98, about 245 lakh palms in 8 southern districts of Kerala are affected by this disease.

(c) and (d) A project for development of Coconut Farming Systems in Kerala at a total cost of Rs.562.31 crores was submitted by Government of Kerala during September, 1997. The project envisages eradication of root (wilt) affected disease advanced coconut palms to check the spread of the disease and improve productivity of existing palms. Most of the measures suggested in the project, viz., cutting and removal of root(wilt) affected palms; replanting /new planting; training, extension and publicity; productivity improvement; intercropping/mixed farming; irrigation facilities; support for

harvesting and value addition etc. are already being supported under various programmes of the Coconut Development Board. During 1997-98, out of a total allocation of Rs. 19.75 crores for various coconut development programmes, the Board released Rs. 10.28 crores to the State of Kerala.

(e) and (f) The proposal to fix minimum support price of Copra for the 1998 season is under active consideration of the Government.

Power Generation

1248. SHRI RANJIB BISWAL : Will the PRIME MINISTER be pleased to state:

(a) the number of power plants functioning under the Nuclear Power Corporation (NPC); and

(b) the location, installed capacity and performance of each unit during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE):

(a) Presently, there are five nuclear power plants, four with two reactor units each and one (Rajasthan) with one reactor unit, under the Nuclear Power Corporation of India Ltd (NPCIL). One plant (Rajasthan Unit-I) is owned by the Government but operated by NPCIL.

(b) The location, installed capacity and performance of each unit during the last three years is given in the attached Statement.

Statement

Location	Unit	Design Capacity (MWe)	Utilisation (Capacity Factor-%)		
			1995-96	1996-97	1997-98
1	2	3	4	5	6
Tarapur Maharashtra	TAPS-1	160	79	30*	84
Tarapur, Maharashtra	TAPS-2	160	32*	46*#	68
Rawatbhatta, Rajasthan	RAPS-1	100	\$	\$	40\$
Rawatbhatta Rajasthan	RAPS-2	200	\$	\$	\$
Kalpakkam, Tamilnadu	MAPS-1	170	76	51	49
Kalpakkam, Tamilnadu	MAPS-2	170	18	83	78
Narora Uttar Pradesh	NAPS-1	220	67	71	90